

ITEM NO.1

COURT NO.14

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 1940-1941/2020

(Arising out of impugned final judgment and orders dated 29-07-2019 in LPA No. 1988/2013 & 04-10-2019 in RA-LP No. 33/2019 passed by the High Court Of Punjab & Haryana At Chandigarh)

**THE PUNJAB STATE COOPERATIVE AGRICULTURAL
 DEVELOPMENT BANK LTD**

Petitioner(s)

VERSUS

THE REGISTRAR COOPERATIVE SOCIETIES & ORS.

Respondent(s)

(IA No. 125103/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 193345/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 1934/2020 (IV-B)

(IA No. 194063/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 12822/2020 (IV-B)

(IA No. 195034/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1935/2020 (IV-B)

(IA No. 197460/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 1936/2020 (IV-B)

(IA No. 195141/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1949/2020 (IV-B)

(IA No. 196758/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 1943/2020 (IV-B)

(IA No. 193771/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1944/2020 (IV-B)

(IA No. 193673/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1859/2020 (IV-B)

(IA No. 195079/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1942/2020 (IV-B)

(IA No. 194108/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1932/2020 (IV-B)
(IA No. 196768/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1931/2020 (IV-B)
(IA No. 197529/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 1939/2020 (IV-B)
(IA No. 195107/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1937/2020 (IV-B)
(IA No. 196762/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 1945/2020 (IV-B)
(IA No. 193825/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 12864/2020 (IV-B)

Date : 16-12-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr.Pushpinder Singh, Adv.
Mr. R.P.S. Bara, Adv.
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Mr. K.V.Viswanathan, Sr.Adv.
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For Respondent(s) Mr. P.S.Patwalia, Sr.Adv.
Mr. G.S.Patwalia, Adv.
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Mr. Tushar Bakshi, AOR

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Ms. Ranjeeta Rohatgi, AOR

Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv
Mr. V.M. Kannan, Adv.
Mrs. Shubhra Kapur, Adv.
Mr. Lalit Rajput, Adv.

Mr. Siddharth, AOR

Mr. Amit Kumar Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)